

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1980
ANSWERED ON:08.03.2011
WELFARE SCHEMES FOR POLICE PERSONNEL
Pandey Shri Ravindra Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the State Governments of Uttar Pradesh and Jharkhand have sought financial assistance from the Union Government for welfare schemes for police personnel;
- (b) if so, the details thereof and the reaction of the Union Government in this regard;
- (c) whether the Government has conducted any survey on the functioning of such welfare schemes; and
- (d) if so, the details and the outcome thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): No, Madam. "Police" being a State subject as per VII Schedule to the Constitution of India, it is for the State Governments to provide for welfare of police personnel and take welfare measures for them. Since the Ministry of Home Affairs has no scheme to provide financial assistance for welfare of State police personnel of Uttar Pradesh and Jharkhand, no survey on functioning of such a scheme has been conducted.